07. 02.12.2019 Counter affidavit is filed by the opp. no.6 in Court today, which is taken on record. This matter to come up on 16.12.2019 along with W.P.(C) No.7966 of 2013.

> (K.S. Jhaveri) Chief Justice

> (K.R. Mohapatra) Judge

Sp/jm